GOVERNMENT OF INDIA MINISTRY OF COAL RAJYA SABHA UNSTARRED QUESTION NO. 680 TO BE ANSWERED ON 29.07.2024

Allocation of Saravanapalli coal block to Singareni Collieries Company Ltd.

680. Shri Anil Kumar Yadav Mandadi:

Will the Minister of COAL be pleased to state:

- (a) whether Government is aware of the fact that the State Government of Telengana has requested Government to allocate the Saravanapalli coal mining block to Singareni Collieries Company Ltd.;
- (b) if so, details thereof and response of Government in this regard;
- (c) whether the State Government of Telangana has also requested Union Government to remove the Saravanapalli Coal Block from the list of coal mines to be auctioned; and
- (d) if so, details thereof and response of Government thereto?

ANSWER

MINISTER OF COAL AND MINES (SHRI G. KISHAN REDDY)

(a) to (d): Yes Sir. Requests have been received from the State Govt. of Telangana for allocation of Saravanapalli coal block to SCCL and to remove Saravanapalli coal block from the list of coal mines to be auctioned. The requests were examined in the Ministry and as per the present policy followed by the Ministry of Coal, it was informed that all the coal blocks are now being offered for allocation by way of auction for sale of coal. State Govt. entities including SCCL may participate in auction and take the block(s) as per prescribed norms.
